

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 95 of 2011

Dated : 27th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bharat Sanchar Nigam Ltd. Appellant(s)

Versus

Kerala State Electricity Board & Anr. Respondent (s)

**Counsel for the Review Petitioner(s): Mr. Noor Alam for
Mr. Sharat Kapoor**

**Counsel for the Respondent(s): Mr. M.T. George
Ms. Kavitha T. for R-1**

ORDER

We have heard the learned Counsels for the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vt